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Title: The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Finance laid a statement correcting the reply given on 04.12.2007 to Unstarred Question No. 2610 by Shri G. Garunakara Reddy, M.P. regarding 'Loss suffered by National Film Development Corporation' alongwith the reasons for delay in correcting the reply.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): (On behalf of Shri Priyaranjan Dasmunsi)

I beg to correct the reply of Part (b) to Annexure to the Lok Sabha Unstarred Question No.2610 answered on 4.12.2007 regarding "Loss suffered by National Film Development Corporation" as follows:

Part of the question For Read

answered S.No.

Part (b)

1 ABCL Deleted

15 Bisawa Creation Deleted

50 Modern Deleted

56 Needwise Advt. P. Ltd (AMD) Deleted

100 Waves Communications (AMD) Deleted

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The error in the above mentioned question's reply was noticed on 18/12/2007 by NFDC. Therefore, the correcting reply to the Annexure could not be made as the Session adjourned earlier than scheduled.

* Laid on the Table and also placed in library see No. LT-8529/08 .

Now, a statement will be made in the Lok Sabha on any convenient day of the Budget Session of Parliament.
